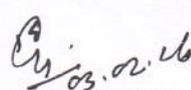


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JANUARY 2026**

Sl. No.	Nature	Opening balance as on 01.01.2026	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposed during the Month	Total Disposal	Total Pendency 31.01.2026	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	27	0	1		1			2	2	26	1
2	WA	188	105			105			104	104	189	5
3	WPC	9186	443	10	17	470	3		432	435	9221	38
4	WPL	1046	30	2		32			14	14	1064	8
5	WPS	15946	1314	35		1349	13		1546	1559	15736	331
6	WPT	747	13	1		14	1		23	24	737	6
7	WPCR	111	70	1	1	72			70	70	113	0
8	WPPIL	139	7			7			5	5	141	0
9	WP 227	1621	134	5		139	16		73	89	1671	5
10	WPHC	0	0			0			0	0	0	0
A	TOTAL (1 to 10)	29011	2116	55	18	2189	33	0	2269	2302	28898	394
1	FA	2858	21	4	1	26	7		43	50	2834	32
2	FAM	207	3	1	1	5	2		6	8	204	7
3	FA(MAT)	964	50	3		53	20		38	58	959	1
4	SA	6682	99	5		104	1		95	96	6690	80
5	MA	507	19		1	20			19	19	508	0
2	MAC	9104	335	3	1	339	18		220	238	9205	96
7	CR	259	48			48	3		34	37	270	9
8	MCC	510	112		2	114	1		94	95	529	1
9	COMP APPEAL	1	0			0			0	0	1	0
10	COMP PET	11	0			0			0	0	11	0
11	EP	12	0			0			0	0	12	0
12	TPC	75	19	1	1	21			29	29	67	0
13	CONT	1723	161			161	1		97	98	1786	3
14	ITA	0	0			0			0	0	0	0
15	ARBA	320	7	2		9			3	3	326	2
16	ARBAP	16	1			1			1	1	16	0
17	ARBR	38	6			6			6	6	38	0
18	TAXC	303	18	1		19	1		5	6	316	1
19	REVP	253	32	1	1	34			22	22	265	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	23843	931	21	8	960	54	0	712	766	24037	232
	TOTAL (A+B)	52854	3047	76	26	3149	87	0	2981	3068	52935	626
MAIN CRIMINAL CASES												
1	CRREF	3	1			1			2	2	2	0
2	CRA	13203	323			323	2		290	292	13234	155
3	CRR	3870	174	2	7	183			476	476	3577	35
4	MCRC	656	1199			1199			1110	1110	745	0
5	MCRCA u/s 482 B.N.S.S.	50	180			180			191	191	39	0
6	CONTR	3	0		1	1			1	1	3	0
7	CRMP	3254	353	4		357	9		400	409	3202	7
8	TPCR	10	3			3	1		3	4	9	0
9	ACQA	1764	23	2		25	1		199	200	1589	102
C	TOTAL (1 to 9)	22813	2256	8	8	2272	13	0	2672	2685	22400	299
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		75667	5303	84	34	5421	100	0	5653	5753	75335	925
PENDENCY INCREASE/DECREASE		75667	DECREASE (-332)								75335	

Over 5 Years Pendency as on 01.01.2026	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.01.2026	Over 5 Years Decrease Pendency during the month
25656	39	925	24770	-886


 (KHILAWAN RAM RIGRI)
 REGISTRAR (JUDICIAL)